

(b) if so, the main points discussed and the details of the decisions arrived at;

(c) whether the Union/State Governments have taken any follow-up action;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF POWER (SHRI N.K.P. SALVE): (a) Yes Sir.

(b) With a view to enabling the State Electricity Boards (SEBs) to mobilise adequate resources and to achieve the prescribed minimum statutory 3% rate of return on the net fixed assets, an action plan covering the following important aspects of the functioning of the State Electricity Boards was adopted in the Conference on power held in New Delhi on 8th and 9th January, 1993.

1. Improvement of load Factor;
2. Reduction in Transmission & Distribution losses;
3. Tariff Rationalisation;
4. Settlement of outstanding dues of State Electricity Boards;
5. Expedious utilisation of available external assistance; and
6. Promoting private sector participation in power generation and distribution.

(c) to (e). The initiative in implementing these measures has to be taken by the concerned State Govts./SEBs with whom the Central Government is in Constant touch.

[Translation]

Power Generation in Bihar

*266. SHRI LALIT ORAON: Will the Minister of POWER be pleased to state:

(a) the existing installed capacity of power generation in Bihar;

(b) the plant load factor in Bihar and the average of national plant load factor during 1992-93; and

(c) the efforts made proposed to be made to bring the power generation capacity of Bihar at the national level?

THE MINISTER OF POWER (SHRI N.K.P. SALVE): (a) The present installed capacity of existing power stations in the state of Bihar is 1660MW.

(b) During the period April, 92-February 93, the plant load Factor of thermal Power stations in Bihar was 24.5% as against the all-India average of 56.5%.

(c) In the Conference on Power attended by State power Ministers held on 8th and 9th January, 1993, an action plan was adopted inter-alia to improve the Plant Load Factor of the State Electricity Boards. One of the decisions in the action plan is that the state Electricity Boards below 40 per cent plant load Factor in 1991-92 should improve their performance with minimum of 3 per annum, during the 8th plan. This action plan has to be implemented by the State Electricity boards.

[English]

Management Services at Airports

*267. SHRI ANBARASU ERA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the National Building Construction Corporation has recently signed any contract which the National Airports Authority to provide management services for the airports;

(b) if so, the details thereof including the estimated expenditure; and

(c) the time by which these services are likely to be provided?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIGULAM NABI AZAD):

(a) No contract has been signed between National airports Authority and National

Building Construction Corporation to provide management services at the airports. However, a contract has been signed by them for project management of certain works at Bhubaneswar, Vadodara, Delhi and Patna airports.

(b) List of sanctioned projects assigned to National Building Construction Corporation (NBCC) for project management are as under:-

<i>Estimated cost of Works</i>	<i>Project management Charges payable to NBCC</i>	
	<i>(Rs. In Cores)</i>	
1) Construction of terminal building, apron, taxi track and fire station at Bhubaneswar airport.	13.75	0.75
2) Construction of terminal building and resurfacing of runway at Vadodara airport.	12.97	0.72
3) Resurfacing of runway, taxi track and apron at Patna Airport.	2.35	0.13
4) Construction of technical building and control tower at Delhi airport.	16.13	0.90

(c) NBCC has already commenced the Project management of the works assigned to them and it is expected that the works would be completed by middle of 1995.

World Economic Forum Meet

* 268. SHRI PRATIBHA DEVISINGH PATIL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India attended the annual meeting of the world Economic Forum at Davos recently;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken

to allay the doubts and apprehensions in the foreign business community regarding investment in India?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) India was represented at the Annual meeting of the world Economic Forum at Davos that took place recently by over 30 senior industrialists as well as representatives of the confederation of Indian Industry. Sh. P. Chidambaram, Member of Parliament, was also present.

(c) Govt. of India has reiterated on several occasions its commitment of continuing the process of economic reforms.